

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3254
TO BE ANSWERED ON MARCH 12, 2026
FUNDS UNDER PMAY-U AND PMAY-U 2.0**

**NO. 3254. SHRI VARUN CHAUDHRY:
SMT. RACHNA BANERJEE:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the budget estimates and actual expenditure under Pradhan Mantri Awas Yojana – Urban (PMAY-U) and PMAY-U 2.0 along with the amount allocated and utilised since its inception, year and State/UT-wise particularly in 2025-26;**
- (b) the number of persons/families identified under the yojana in Haryana along with the number of houses completed;**
- (c) the date of the last survey on the basis of which these persons were identified; and**
- (d) the timeframe by which a pucca house with basic amenities would be provided to all the identified persons?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana – Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 ‘Housing for All’ Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost in next five years. PMAY-U and PMAY-U 2.0 adopt a demand driven approach wherein States/Union Territories (UTs) assess the requirement through their Urban Local Bodies (ULBs)/Implementing Agencies in their respective jurisdictions. Eligible citizens are also allowed to apply through Unified Web Portal of PMAY-U 2.0 with all details on the portal. States/UTs/ULBs validate the beneficiaries as per the eligibility criteria of the scheme guidelines and selection/scrutiny of beneficiary lists are done by the

States/UTs. The Scheme Guidelines and Unified Web Portal for submitting the online applications can be accessed through <https://pmay-urban.gov.in>. Based on the demand survey and selection of beneficiaries, the project proposals are prepared and approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further consideration of release of Central Assistance by the Central Sanctioning and Monitoring Committee (CSMC).

Based on the project proposals submitted by States/UTs, a total of 125.15 lakh houses including 13.67 lakh under PMAY-U 2.0, have been sanctioned by the Ministry, so far across the country. Of the sanctioned houses, 116.57 lakh houses have been grounded; of which 97.30 lakh are completed/delivered to the beneficiaries as on 02.03.2026. Year-wise details of Budget Estimates (BE), Revised Estimates (RE) and funds made available through Extra Budgetary Resources (EBR) under PMAY-U/PMAY-U 2.0 and expenditure incurred thereagainst are given at Annexure-I. State/UT-wise details of Central Assistance released and utilised under PMAY-U/PMAY-U 2.0 since inception and in the current financial year are given at Annexure-II.

Based on the project proposals submitted by State of Haryana, a total of 1,32,982 houses have been sanctioned by the Ministry under the scheme including 18,315 houses under PMAY-U 2.0. Out of total houses sanctioned, a total of 86,861 houses has been grounded, of which 73,313 are completed and delivered to the beneficiaries as on 02.03.2026.

The Ministry conducts regular review with the States/UTs on progress of the scheme for completion of the sanctioned houses within the stipulated timeline. No further proposal is pending from Government of Haryana at the Ministry for approval.

Year wise Budget Estimates (BE) Revised Estimates (RE) and Actual Expenditure incurred under PMAY-U & PMAY-U 2.0

(₹ in crore)

F.Y.	Funds allocated			Expenditure	
	B.E.	R.E	EBR		
Up to 2014-15	0	0	0	2,129	100%
2015-16	5,088	1,663	0	1,486	89%
2016-17	5,075	4,936	0	4,873	99%
2017-18	6,043	8,642	8,000	16,591	100%
2018-19	6,505	6,505	20,000	26,144	99%
2019-20	6,853	6,853	15,000	21,851	100%
2020-21	8,000	21,000	10,000	30,996	100%
2021-22	8,000	27,024	0	26,963	100%
2022-23	28,000	28,708	0	28,653	100%
2023-24	25,103	21,703	0	21,684	100%
2024-25	30,171	15,170	0	6,595	43%
2025-26	25,794	7,900	0	6,773	86%
Total	1,54,632	1,50,104	53,000	1,94,738	95%

Details of Central Assistance Released and utilised since inception and that of in FY 2025-26 under PMAY-U & PMAY-U 2.0

Sr. No.	Name of the State/ UT	Financial Progress (₹ in Crore)			
		Central Assistance Since Inception		Central Assistance during FY 2025-26	
		Released	Utilised	Released	Utilised*
1	Andhra Pradesh	24,045.06	22,687.88	16.82	735.86
2	Bihar	4,651.96	4,651.96	905.89	1,370.96
3	Chhattisgarh	4,464.22	4,230.98	83.32	163.98
4	Goa	75.15	75.15	0.11	0.21
5	Gujarat	20,269.68	20,029.61	332.28	391.39
6	Haryana	1,739.48	1,457.63	2.95	5.88
7	Himachal Pradesh	227.00	218.36	6.61	12.45
8	Jharkhand	3,215.81	3,041.69	75.69	122.38
9	Karnataka	7,777.24	7,320.99	164.87	173.63
10	Kerala	2,500.01	2,409.95	50.41	127.07
11	Madhya Pradesh	15,878.19	15,638.14	246.60	585.98
12	Maharashtra	20,241.97	19,761.39	102.74	944.84
13	Odisha	2,790.27	2,536.84	107.19	107.54
14	Punjab	2,193.47	1,873.75	26.92	32.42
15	Rajasthan	5,595.87	5,491.63	451.28	757.71
16	Tamil Nadu	10,742.96	10,686.52	343.64	483.44
17	Telangana	3,973.48	3,973.48	208.40	342.49
18	Uttar Pradesh	29,146.67	28,102.61	1,376.09	1,526.85
19	Uttarakhand	1,113.11	1,025.35	40.84	82.34
20	West Bengal	8,921.18	8,730.54	534.28	1,242.65
Sub- total (States)		1,69,562.81	1,63,944.45	5,076.88	9,210.10
21	Arunachal Pradesh	212.09	192.93	26.76	31.76
22	Assam	2,502.61	2,502.61	267.00	398.13
23	Manipur	582.37	468.58	0.04	0.05
24	Meghalaya	76.70	40.70	7.53	8.04
25	Mizoram	520.36	517.29	39.83	70.07
26	Nagaland	443.36	434.76	26.49	84.93
27	Sikkim	7.09	4.30	-	-
28	Tripura	1,363.73	1,285.94	31.38	31.44
Sub- total (N.E. States)		5,708.32	5,447.12	399.03	624.42
29	A&N Island	3.724	2.89	-	0.00
30	Chandigarh	28.85	28.85	-	0.08
31	DNH & DD	210.31	201.83	1.78	7.53
32	Delhi	701.32	701.32	8.79	17.58
33	J&K	586.00	434.50	0.02	1.75
34	Ladakh	26.74	12.50	-	-
35	Puducherry	252.89	198.66	19.93	0.88
Sub- total (UT)		1,809.85	1,580.56	30.52	27.82
Grand Total		1.77 Lakh Cr.	1.71 Lakh Cr.	5,506.43	9,862.34

* Includes Central Assistance utilised during the year against the funds released in preceding years.